

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 264 of 2020**

**IN THE MATTER OF:**

**Amar Plaza and Holdings Ltd.**

**...Appellant**

**Versus**

**Shree Shiromani Project Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Dhruv Surana and Mr. Ashish Choudhury,  
Advocates**

**O R D E R**

**16.03.2020** Notice has been served upon the Respondent. Affidavit of service filed with regard to service of notice on the Respondent is taken on record.

Let the appearance of Respondent be awaited.

Post the matter on **22<sup>nd</sup> April, 2020.**

[ Justice Bansi Lal Bhat ]  
Acting Chairperson

[ Justice Anant Bijay Singh ]  
Member (Judicial)

[ Shreesha Merla ]  
Member (Technical)

/ns/rr/